## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6368
ANSWERED ON:06.05.2013
PAN INDIA NATIONAL AMBULANCE CODE
Owaisi Shri Asaduddin;Ramasubbu Shri S.;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has takennote of the fact that private agencies/persons are running ambulances in thecountry without having basic facilities/emergency care facilities for patients;
- (b) if so, the reaction of the Governmentthereto and the action taken in this regard;
- (c) whether the Government proposesto introduce a Pan-India NationalAmbulance Code; and
- (d) if so, the details and present statusthereof and the time by which the same islikely to be introduced and implementedthroughout the country?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) Yes, Madam. The Ministry of Road Transport & Highways had constituted an expert committee in February 2012 to formulate 'National Ambulance Code' along with detailed specifications for various types of ambulances for the country. The Expert Committee has submitted a draft National Ambulance Code for approval of the Ministry. The Ministry is in the process of notifying it under the Central Motor Vehicles Rules 1989.